

रहा यह कि क्या दस्तावेज की तैयारी के बिना यह एमर्जेंसी आ गई, तो माननीय मित्र भूल रहे हैं कि जिस व्यक्ति के हाथ में अधिकार हों और जिस के साथी उस को देश की सजा भी देने को तैयार हों उस को सारी पावस होती है, उस को तैयारी करने की जरूरत क्या थी ?

**SHRI YADVENDRA DUTT:** From the reply of the hon. Minister it seems that all the relevant documents are not available in office or the documents have probably been removed. Will the hon. Minister be pleased to let me know what action does the Government propose to take against the persons who have removed or destroyed the documents?

**SHRI CHARAN SINGH:** I never said that the records concerned are not available. I simply said that no records are available—concerned or unconcerned.

It is a rumour, because no evidence is available, that hundreds of files were burnt in the third week of March.

**SHRI SAMAR GUHA:** I hope that the attention of the hon. Home Minister has been drawn to a White Paper that was published by the erstwhile Congress Government in defence of promulgation of emergency as well as the arrest of different leaders. This defence or justification is ridiculous. I cite my own case. In my case two reasons were given.

1. I attended a meeting on the morning of 25th June at the residence of the present Home Minister—Shri Charan Singh which was attended by Shri Jaya Prakash Narayan, Shri Morarji Desai and other leaders. I attended the meeting. Ten or twelve persons were there.

2. I, with Shri Vajpayee and three other Members went to visit Anand

Margi who was in jail. We went with the permission of the Government. We went with the knowledge of the Chief Secretary and Governor of Bihar. The police officer accompanied us.

In view of such ridiculous documents and reasonings and justification given by the Government, will the Government consider that it is desirable to review that White Paper and issue a counter White Paper refuting all the allegations that have been made against even the Prime Minister and other hon. Ministers including yourself.

**SHRI CHARAN SINGH:** My hon. friend and other hon. members have been putting questions on the assumption that the then authority should have acted rightly according to law, according to principle, according to democratic norms. That is why there is anger and there is a feeling of indignation. It is because of this indignation and because of White Paper that we are all here. What more action do they want?

**MR. SPEAKER:** I know each member has some important question. Do they want that this question only should be taken during the Question Hour? There are important questions on Planning. The Home Minister has been dealing with them. The Commission has been dealing with them. The Home Minister has answered appropriately. I am convinced that no fresh light will be thrown on this in this House. We have already taken up half an hour only for the questions on Emergency. Let us now take up Planning questions: these are also very important.

#### Western Ghats Development Plan

\*449. **SHRI A. R. BADRI NARAYAN:** Will the Minister of PLANNING be pleased to state:

(a) the criteria followed in the selection of area for implementation of the Western Ghats development plan;

(b) whether Government of Karnataka had identified 55 taluks as comprising the western ghats region and that the High Level Committee felt the programme be implemented in 28 taluks only during the Fifth Plan;

(c) whether the High Level Committee has followed the description of the western ghats as contained in the report of the Second Irrigation Commission as basis for identifying the taluks which are mere physiographic description of the region; and

(d) if so, whether Government of India propose to take immediate action to accept the 55 taluks identified by Government of Karnataka as large tracts of Malnad have been left out of the present delineation?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) A High Level Committee under the Chairmanship of Chief Minister, Maharashtra comprising the Chief Ministers of Karnataka, Kerala, Tamil Nadu, Goa, Daman & Diu, Union Minister for Heavy Industries, Chairman, Atomic Energy Department and Member, Planning Commission, Pending final decision on the demarcation the Committee selected the area for implementation of Western Ghats Development Plan based on the map given in the Second Irrigation Commission Report.

(b) Yes, Sir.

(c) Yes, Sir.

(d) The identification of taluks to be included under Western Ghats Development Programmes is being further examined by the High Level Committee. The recommendations of the Committee, when received, will be considered by the Planning Commission.

SHRI A. R. BADRI NARAYAN: The Planning Commission which has identified the Western Ghats as an integrated region of immense potential, consistent with its area approach, has an outlay of Rs. 200 crores in the Sixth Plan for its development. Now, in regard to the identification of the area

of the Western Ghats region, the Report of the Irrigation Commission has been taken into consideration. The Report of the Irrigation Commission considers only the aspect of irrigation and the sources for irrigation and does not concern itself with other matters. Will the Government therefore be pleased to direct or instruct the High Level Committee that it may consider the adjacent areas also, which form an integral part of this Western Ghats scheme?

SHRI MORARJI DESAI: The whole area that was covered consisted of thirty five Taluks of Karnataka instead of 28 as was suggested by the Irrigation Commission. They have taken 23 out of these 28 and have added 12 new ones. Therefore, what the Hon. Member has suggested has already been taken into consideration.

Now, it is not right to say, if I have heard him aright, that Rs. 200 crores have been set apart. Rs 20 crores have been allotted in the Fifth Five Year Plan for this purpose, out of which Rs. 83 lakhs were spent in 1974-75, Rs. 1.43 lakhs are expected to have been spent in 1975-76 and Rs. 4.5 crors in 1976-77. Rs. 5.96 crores have been allotted for 1977-78.

SHRI A. R. BADRI NARAYAN: In regard to the demarcation area what exactly is the Western Ghats integrated region? Will the Government be pleased to suggest to the Commission that it may consider an integrated approach to the entire problem?

SHRI MORARJI DESAI: This has been gone into and it is being gone into. Regarding town and country planning I think both the hon. Member and myself would be laymen to decide certain issues.

SHRI K. GOPAL: I would like to know whether the high level committee set up for development of western ghats has considered the aspect of harnessing waters to the maximum extent and to divert the waters flowing into

the Arabian sea to the extent of fifty per cent at present? Instead of the waters being wasted, while considering the development of Western Ghats will he consider the question of diverting the water to neighbouring States so that it may be properly utilised?

**SHRI MORARJI DESAI:** This is being considered. As a matter of fact, we are considering the harnessing of all the waters available in India.

**SHRI A. C. GEORGE:** Nearly 300 miles of the southern tip of western ghats is on the eastern border of Kerala and it is said that nearly Rs. 25 crores is set apart as part of the programme for Western Ghats Development. In view of the importance of the hill highway which forms part of the Western Ghats Development, will the hon. Prime Minister assure the House that a sizeable portion of the amount of Rs. 25 crores will be set apart for the development of the hill highway in the Kerala State?

**SHRI MORARJI DESAI:** I cannot make another special area in a special area.

#### Development Projects for North Bengal

\*450. **SHRI K. B. CHETTRI:** Will the Minister of PLANNING be pleased to state:

(a) names of different projects cleared and to be cleared by Government for the development of North Bengal;

(b) whether Government of West Bengal has submitted any scheme for the development of North Bengal; and

(c) if so, main features thereof?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** (a) to (c). The Planning Commission approves outlays for various heads of development for the State as a whole. Allocations for individual projects or areas are

made by the State Government. No project specifically for the development of North Bengal has been referred to or is pending with the Commission. The States' Five Year Plan contains substantial provisions for investment in North Bengal, including the development of villages, roads, rural markets, cold storages, milk production, traffic improvement schemes and industrial infrastructure. In addition to the normal Plan programmes for different sectors, a sum of Rs. 1 crore has been provided in 1977-78 for special schemes for the improvement of drainage and communications and the development of growth centres.

**SHRI K. B. CHETTRI:** North Bengal has been neglected in every respect. There is shortage of power creating difficulties for tea industry and other industries. There is the Ramam Hydro Project and if this is taken up the power shortage will be made good. May I know whether you are going to take up the project in the current year? What is the total expenditure and by which time this will be completed?

**SHRI MORARJI DESAI:** This is for the State Government to say, not for me.

**SHRI K. B. CHETTRI:** In North Bengal there are backward places like Naxalbari-Phasidewa and Chopra-Islampur. There is no industry there. There was a proposal of the Government to set up a paper mill. I would like to know whether Government is considering to set up a paper mill there and if so what are the salient features.

**SHRI MORARJI DESAI:** This again has to be proposed by the State Government as I said. I do not know of any paper plant just now. I will certainly find it out.

**SHRI SAMAR GUHA:** When Dr. K. L. Rao was the Minister for Irrigation and Power, he made a statement—not once but on several occasions, on